

O.A. No. 229 of 2010

Order dated: 10.05.2010

CORAM:

Hon'ble Mr. M.R. Mohanty, Vice-Chairman  
Hon'ble Mr. C.R. Mohapatra, Member (Admn.)

Mr. Sidharth Das, Ld. Advocate representing the Applicant, seeks permission to withdraw this case with liberty to file a better Original Application.

Permission is granted. This case is accordingly dismissed being withdrawn with necessary liberty to the Applicant to file a fresh one.

MEMBER (A)

  
VICE-CHAIRMAN